

यात्रियों की आवश्यकताओं के अनुसार खान-पान की व्यवस्था शामिल है।

(ग) सिविल अधिकारियों के अनुमान के अनुसार १९६२ के कुम मेले के अवसर पर लगभग १२ लाख यात्री रेल यात्रा करेंगे।

(घ) जा हां।

World Bank Loan for Railways

1458. { Shri Ram Krishan Gupta:
Shri P. G. Deb:
Shri P. C. Berooah:
Sardar Iqbal Singh:
Shri N. M. Deb:
Shri Warrior:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 143 on the 8th August, 1961 and state:

(a) whether the negotiations with the World Bank for the loan for Indian Railways have since been concluded; and

(b) if so, the result thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) As a result of the negotiations, a loan of 50 million dollars equivalent to Rs. 23.81 crores has been approved by the World Bank in October 1961.

Amendment to the Prevention of Food Adulteration Act

1459. { Shri Ram Krishan Gupta:
Shri Jhulan Sinha:
Shri Chuni Lal:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 700 on the 11th August, 1961 and state at what stage is the proposal to amend the Prevention of Food Adulteration Act with a view to make it simpler and more effective?

The Minister of Health (Shri Karmarkar): The various suggestions for amending the Prevention of Food Adulteration Act 1954, have been considered by a sub-committee of the

Central Committee for Food Standards, after obtaining the views of the State Governments/Administrations. The report of the sub-committee will be considered by the Central Committee for Food Standards, which is an advisory body set up under the Prevention of Food Adulteration Act, 1954, to advise the Central and State Governments in matters arising out of the administration of the Act.

The matter is also being considered by a committee appointed by the Planning Commission.

Nagarjunasagar Project

1460. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 703 on the 11th August, 1961 and state:

(a) whether Government have finally fixed the terms of payment of interest charges on the loan advanced for Nagarjunasagar Project; and

(b) if so, what are they?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Chambal Power to Banswada

1461. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 702 on the 11th August, 1961 and state:

(a) whether Government have considered the proposal to provide Chambal power to Banswada; and

(b) if so, the result thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) It has been decided that Banswada will ultimately get Chambal power. No definite indication can be given at present as to the time by which Chambal power will be made available to Banswada.